

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 04th day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19
2	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	
4	Comp App (AT) (CH) No. 71/2023 For Condone Delay IA No. 950/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director SER	Ms. A Rithika	
5	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhnupal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	

6	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023	M/S. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited	M/s. HK Law Offices Mr. HK Chaturvedi	M/s Shivakumar and Suresh For Caveator
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan WITH	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
8	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
9	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 To Adv. Hg. IA No. 328/2023 For Clarification IA No. 963/2023	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	M/s Leela & Co	Mr. Bharadwaja Ramasubramania m - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	IA No. 894/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 151/2023 For Stay	Dreamz Sneh Project Allottees Welfare Association Vs Dreamz Infra India Limited & Anr.	Mr. T Ravichandran	Mr. Abhishek Bagga- R1 Ms. P. Chitra Nirmala- R2

	IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023			
11	IA No. 999/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 384/2022 Leave to file IA No. 955/2022 For Exemption IA No. 911/2022 For Condone Delay IA No. 912/2022 Delay in refiling IA No. 914/2022 For Stay IA No. 913/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana- R1
13	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023 Additional docs. IA No. 839/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	Ms. Deepika Murali

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia

15	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh- R2
16	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu, Liquidator of Nawa Engineers & Consultants Pvt. Ltd. Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
17	TA No. 204/2021 (Comp App (AT) (Ins) No. 1160/2019)	State Bank of India & Anr Vs M/s Scotts Garments Limited & Ors.	Mr. Sanjay Kapur	Ms. Tahura Anzar- R3 Ms. Sunita Sharma R4
18	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Ms. Varun Srinivasan	Mr. Y Suryanarayana
19	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd.	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjani Ananth
20	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd.	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjani Ananth
21	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar
22	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar

23	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs Mr. TV Balasubramaniam, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
24	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Shabeer Ahamed-R1 Mr. Rohit Gupta- R3
25	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah, Suspended Director, M/s Sri Pavana Keerthi Hotels India Pvt. Ltd. Vs Prithvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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